month or the quarter to end before filing their Chartered claim The Accountants' certification of the claim has been dispensed with. Under this procedure, claims are received in the forenoon and cheques are delivered in the afternoon. If the exporter so desires, it will be open to him to present his application through his nominated bank; the cheque will, in such cases, be issued in favour of the bank A/C the exporter, under intimation to the exporter. Exporters who made exports during 1976-77 and have earned any import replenishment licences and/ or cash compensatory support thereon are eligible for the Scheme. The new Scheme came into force w.e.f. 1-9-77 for a period of one year.

## Import of edible oils

566. SHRI DHARAMCHAND JAIN : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the quantity of edible oils proposed to be imported during remaining part of the current year;

(b) the countries from which such oil is proposed to be imported; and

(c) the extent to which these imports are likely to meet the country's requirement of edible oils?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL); (a) The anticipated arrivals of edible oils on STCs account, till the end of March, 78 are 1,80,850 Metric Tonnes.

(b) Brazil, U.S.A., West Europe and Malaysia / Indonesia.

(c) The imported oils are likely to meet the overall requirements of the country, both for vanaspati industry and for direct consumption.

## to Questions Delay in flights of air bus between Delhi

## and Calcutta

567. SHRI DHARAMCHAND JAIN : Will the Minister of TOURISM AND' CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the air bus operating between Calcutta and Delhi did not keep to its scheduled timings during the period from the 20th March to 30th June, 1977;

(b) if so, what were the average hours of delay and the reasons therefor; and

(c) what steps Government have taken to operate the service according to its schedule?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) During the period in question out of a total of 103 take-offs Airbus 300 B2 service IC-402 (Calcutta-Delhi) was delayed on 60 occasions. On 3 occasions the delay was due to bad weather; on 3 occasions the delay was due to reasons lies Engineering, Commercial, Ground Support and miscellaneous and on 49 occasions the flight was delayed consequentially due to minor delays arising out of the operation of the aircraft carrier in the day.

The duration of delays ranged from 15 minutes to over 2 hours.

(c) It is the constant endeavour of Indian Airlines to minimise delays in keeping with the highest standards of maintenance and flight safety. All delays are constantly reviewed and appropriate remedial action taken, where necessary.

## Withdrawal of protection to industries manufacturing capital goods

568. SHRI RISHI KUMAR MISHRA: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to